

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 09.02.2024

**Misc. Application No. 143 of 2024
And
Misc. Application No. 144 of 2024
And
Appeal Lodg. No. 73 of 2024**

Bajaj Hindusthan Sugar Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pesi Modi, Senior Advocate with Ms. Kalpana Desai and
Mr. Neville Lashkari, Advocates i/b Ms. Saachi Purohit,
Advocate for the Appellant.

ORDER:

1. Not on Board. Mentioned by learned counsel for the
appellant. List on February 12, 2024.

09.02.2024
msb

Ms. Meera Swarup
Technical Member